NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 665/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES:

Prisma (HK) Ltd.

V/s.

VHCL Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

ORDER

TCP No.665/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that this matter by oversight has been transferred to this Bench though notice was served upon the Respondent side while this matter was pending before Hon'ble High Court of Bombay, the Registry is hereby directed to send back this matter to the Registry of Hon'ble High Court of Bombay within three days hereof.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMÁR Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 665/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE PARTIES:

Prisma (HK) Ltd.

V/s.

VHCL Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

Sy. No. 29 Kumar Tolani Advorate for Petitimer But.
Sportsch Yelve Advocate for Reopondent 1418

ORDER

TCP No. 665/ I&BP /NCLT/MB/MAH/2017

Counsel for the Petitioner as well as Corporate Debtor are present.

At request of the parties, list this matter on 14.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 665/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES:

Prisma (HK) Ltd.

V/s

VHCL Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	Santosh R. Yelve	Adv for Reopondent	Santash
18	Kumar Tolani	Adr. for Petitioner	Culy.

Order TCP No.665/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 14.8.2017.

Sd/- **V. NALLASENAPATHY** Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)